**NOTICE** 

In continuation of the Notification dated 03.05.2025, regarding

Summer Vacation 2025, it is hereby notified for the information of

Advocates and Parties in person that the **Division Bench** comprising of the

Hon'ble Shri Justice Jitendra Jain and the Hon'ble Shri Justice Advait M.

Sethna sitting on 19.05.2025 and 21.05.2025 has issued the following

directions:-

1. Praecipe to be collected by the Court Associate/Sheristedar

between 10.00 a.m. to 10.30 a.m.

2. Circulation granted would be listed on Board on same day at

11.15 a.m.

Date: 8th May 2025

3. Division Bench will sit at 11.30 a.m.

4. No orders would be passed in the absence of other side and only

after giving other side atleast 24 hours notice in advance.

5. No mentioning in Court for circulation will be permitted.

By Order

Sd/-

(S.R. Agrawal)

Registrar (Judl.-II)

**NOTICE** 

In continuation of the Notification dated 03.05.2025, regarding

Summer Vacation 2025, it is hereby notified for the information of

Advocates and Parties in person that the Division Bench comprising of the

Hon'ble Shri Justice Jitendra Jain and the Hon'ble Shri Justice Shyam C.

Chandak sitting on 22.05.2025 and 23.05.2025 has issued the following

directions:-

1. Praecipe to be collected by the Court Associate/Sheristedar

between 10.00 a.m. to 10.30 a.m.

2. Circulation granted would be listed on Board on same day at

11.15 a.m.

Date: 8th May 2025

3. Division Bench will sit at 11.30 a.m.

4. No orders would be passed in the absence of other side and only

after giving other side atleast 24 hours notice in advance.

5. No mentioning in Court for circulation will be permitted.

By Order

Sd/-

(S.R. Agrawal)

Registrar (Judl.-II)

**NOTICE** 

In continuation of the Notification dated 03.05.2025, regarding

Summer Vacation 2025, it is hereby notified for the information of

Advocates and Parties in person that the Single Bench comprising of the

Hon'ble Shri Justice Jitendra Jain sitting on 22.05.2025 and 23.05.2025 has

issued the following directions:-

1. Praecipe to be collected by the Court Associate/Sheristedar

between 10.00 a.m. to 10.30 a.m.

2. Circulation granted would be listed on Board on same day at

11.15 a.m.

Date: 8th May 2025

3. Single Bench will sit after Division Bench work is over.

4. No orders would be passed in the absence of other side and only

after giving other side atleast 24 hours notice in advance.

5. No mentioning in Court for circulation will be permitted.

By Order

Sd/-(S.R. Agrawal)

Registrar (Judl.-II)